NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/19/2017

NAME OF THE PETITIONER(S)

: CASCADE ENERGY PTE LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS AND SERVICES PVT

LTD + 4

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) ABISHER RAMAN

Saiv; hari

FOR SRICHARAN RANGARAJAN

M Han Chankarmeni

Counsel for the

Pelitioner

Counce Nor

Abold Rom

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ORDER

Counsels for both the parties are present and submitted that the matter is pending before the NCLAT and prayed for adjournment. At request, matter is adjourned. Put up on 13.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL) ghk

-sel-

MEMBER (JUDICIAL)